## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA INSTADDED OUESTION NO. 2417

UNSTARRED QUESTION NO.: 2414 (To be answered on the 3<sup>rd</sup> August 2023)

## ENHANCEMENT OF AIR CONNECTIVITY

## 2414. SHRI P.V. MIDHUN REDDY

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken steps to increase the Indian civil aircraft fleet to enhance air connectivity in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has provided any incentives to encourage private airline operators to add new aircrafts to the Indian air fleet; and
- (d) if so, the details thereof, and if not, the reasons therefor?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION लागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type and free to select whatever markets and network they wish to service.

The current fleet size of aircraft endorsed on the Air Operator Certificate(AOC) of the Scheduled Operators in the country is 729. As per the information received by the Directorate General of Civil Aviation (DGCA), the fleet size of the major domestic airlines in the country is expected to increase significantly in the next seven years.

(c) & (d): Government provides the necessary policy framework to incentivise the aviation sector as per the National Civil Aviation Policy 2016.

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